

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7200 OF 2002

BHARTI TELENET LTD.
Appellant (s)

VERSUS

UNION OF INDIA & ORS.
Respondent(s)

(With appln(s) for stay and office report)

WITH Civil Appeal NO. 1816 of 2003
(With office report)

Date: 22/02/2005 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s) Mr. C.A. Sundaram Sr. Adv.
 Mr. Ramji Srinivasan, Adv.
 Ms. Bina Gupta, Adv.
 Mrs. Divya Roy, Adv.
 Ms. Mrinalini Chandy, Adv.

For Respondent(s) Mr. Navin Chawla, Adv.

For BSNL Mr. Ankur Talwar, Adv.
 Mrs. Prathiba M. Singh, Adv.
 Mr. Maninder Singh ,Adv
 Mr. Angad Mirdha, Adv.

UPON hearing counsel the Court made the following
O R D E R

Not for tomorrow, as prayed.

(J.S.Rawat)
gh)
Court Master
Master

(Kanwal Sin
Court

